

SUPREME COURT OF INDIA

All India Canara SC/ST Employees' Association

Vs.

Union of India (UOI)

(Baharul Islam and R. S. Pathak JJ.)

27.04.1981

ORDER

The Text below is only a summarized version of the order pronounced

It was held that the order of Calcutta High Court Dated 02-04-1980 would operate in respect of the proceedings with in its jurisdiction.